GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 671 TO BE ANSWERED ON 20th JULY, 2018

AMENDMENTS IN AIIMS

671. MOHAMMED FAIZAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to establish an umbrella organization for framing common policies for Governing All India Institute of Medical Sciences (AIIMS) in the country, if so, the details thereof;

(b) whether the Government proposes to draft amendments in existing AIIMS Act, Rules and Regulations;

(c) if so, the details thereof; and

(d) whether the Government has any plan to constitute new Governing Council for AIIMS, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): Six new AIIMS at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh are functional under the PMSSY scheme. Further, 15 new AIIMS are in the process of being established.

As new AIIMS are being established, in order to have uniformity in major policy matters across all the AIIMS, a Committee was constituted by the Ministry to examine and suggest suitable governing structure for the AIIMS. The committee had suggested an umbrella structure for AIIMS in the form of a council which may consider major common policy matters.

Based on the recommendations of the committee, a Central Institute Body (CIB) has been constituted on 28th June, 2018 under the chairmanship of Hon'ble Minister of Health and Family Welfare as an overarching administrative structure with a view to bring about more efficient governance in new AIIMS.

The Central Institute Body (CIB) is composed of Chairman and all other members as per Institute Body of AIIMS Delhi as constituted/reconstituted from time to time; All Directors of new AIIMS as and when appointed; Additional Secretary and Joint Secretary handling the matters of PMSSY. The above Central Institute Body has been envisaged to consider all the policy matters common to two or more Institutes. This would not only bring uniformity in various policy matters but would enable to facilitate and streamline the decision-making process.

This would also enable the new AIIMS to get benefits by the rich experience of AIIMS Delhi envisaged to bring guidance, leadership and support in the matter of governance of new AIIMS through association of its Institute Body members in the Central Institute Body (CIB).

(b) There is no proposal at present.

(c) Does not arise.

(d) There is no proposal at present.